

Kangra and Chamba districts of Himachal Pradesh; and

(b) the time by which new electronic telephone exchanges are expected to be commissioned and telephone connections are likely to be provided to all applicants on the waiting list?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU):

(a) Number of applicants on waiting list (as on 31.7.91) for telephone connections is:

(i) In District Kangra — 1129

(ii) In District Chamba — 308

(b) During 1991-92 three new Electronic Exchanges are expected to be commissioned in Chamba district and ten in Kangra district. More Electronic exchanges will be commissioned progressively during 8th Plan period. Expansion plans have been drawn for clearing the waiting list progressively by March 1995.

New Telephone Exchanges in Himachal Pradesh

3946. SHRI D.D. KHANORIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have any proposal for setting up of new telephone exchanges in Alampur, Sansai, Barot and Rajhun in Palampur Sub-Division of Himachal Pradesh;

(b) if so, the details thereof and the time by which they are likely to be set up; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir, at Alampur only.

(b) 25 Lines Automatic exchange at Alampur is planned to be opened by March, 1992.

(c) At present, there is no registered demand for opening of exchanges at Barot, Rajhun and Sansai. However one Public Call Office (PCO) at Sansai from Chadhar exchange has been planned for installation by March, 1992.

Move by European Parliament Against Sardar Sarovar Project

3947. SHRI RAM KAPSE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "EC urged against Narmada loan" appearing in the Indian Express (Bombay edition) dated July 15, 1991 wherein it has been stated that the European Parliament has urged the member-states of the European Commission (EC) to refuse approval of any further application to the World Bank for loans to individual sub-projects forming part of the Sardar Sarovar Project or for the next major Narmada Valley Project till a comprehensive resettlement programme was submitted; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir.

(b) The European Commission, which is the executive authority of the European Parliament, has clearly stated that according to the information available with them the Project is well thought of and, therefore, needs to be supported. In view of this, Government does not propose to respond to the resolution.

Capacity Utilisation of DMS Milk Plants

3948. SHRI MAHESH KUMAR KANODIA:

SHRI BALRAJ PASSI:

Will the Minister of AGRICULTURE be pleased to state:

(a) the capacity utilisation of the Delhi Milk Scheme plants during the last three years and upon June, 1991, year-wise;

(b) the progress made in modernisation/renovation of these plants and equipments; and

(c) the steps taken to ensure that the benefits of better capacity utilisation and modernisation reach the consumers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN):

(a) The capacity utilisation of Delhi Milk Scheme (DMS) plants during the last